GOVERNMENT OF INDIA MINISTRY OF COMMERCE & INDUSTRY (DEPARTMENT OF COMMERCE)

LOK SABHA UNSTARRED QUESTION NO. 2528 TO BE ANSWERED ON 14TH DECEMBER, 2015

SPECIAL ECONOMIC ZONES

2528(H). SHRI LAXMAN GILUWA:

SHRIMATI SAKUNTALA LAGURI: SHRI JYOTIRADITYA M. SCINDIA: SHRIMATI KOTHAPALLI GEETHA: SHRI HARISHCHANDRA CHAVAN:

Will the Minister of **COMMERCE & INDUSTRY** (वाणिज्य एवं उद्योग मंत्री) be pleased to state:

- a) the details of contribution of SEZs to India's exports, State/ UT-wise in terms of value during the last three years and the current year and the tax concessions given to SEZs during the said period;
- b) the total number of Special Economic Zones (SEZs) allotted to IT sector in the country including those which are operational at present and the impact of non-operational SEZs on Import Export Policy of the Government;
- c) whether the Government has recently approved a number of proposals particularly for IT and ITeS sector for setting up of SEZs and if so, the details and the present status thereof, zone-wise along with the investments made therein so far; and
- d) whether benefits are being extended to farmers and labourers working in SEZs and if so, the details thereof and if not, the reasons therefor along with the reaction of the Government thereto?

ANSWER

वाणिज्य एवं उद्योग राज्य मंत्री (श्रीमती निर्मला सीतारमण)(स्वतंत्र प्रभार)
THE MINISTER OF STATE IN THE MINISTRY OF COMMERCE AND INDUSTRY
(INDEPENDENT CHARGE)
(SMT. NIRMALA SITHARAMAN)

(a): The contribution of Special Economic Zone(SEZ) exports to overall country's exports during the last three years and current year are as under:-

Financial	Total Exports of	Total SEZ Exports	% share of SEZ exports	
Year(s)	the Country	(Rs. Crore)	in the total exports of the	
, ,	(Rs. Crore)		country	
2012-2013	2429015	476159	19.60	
2013-2014	2818695	494077	17.53	
2014-2015	2846533	463770	16.29	
2015-2016*	934223	221417	23.70	

^{*}As on 30.09.2015

The fiscal concessions and duty benefits allowed to SEZs are in the nature of incentives to achieve the SEZ objectives. The revenue foregone on account of concessions availed by the SEZ Developers and Units under the provisions of sections

10AA and 80-LA of the Income Tax Act, 1961 as well as customs duty and excise duty availed during the last three years are as under:-

SI. No.	Financial Year(s)	Revenue Foregone		
		(Rs. in crore)		
1	2012-2013	23305.40		
2	2013-2014	27855.10		
3	2014-2015 (estimated)	26533.87		

- (b): Presently, out of 203 Information Technology/ Information Technology Enabled Services (IT/ITES)/Electronic Hardware sector SEZs notified under the provisions of SEZs Act, 2005, 116 SEZs are operational.
- (c): Recently, the Board of Approval (BoA) for Special Economic Zones (SEZs) in its meetings held on 27.08.2015 and 09.10.2015 has approved eight proposals for setting up of SEZs. Out of eight proposals, five relate to Information Technology/Information Technology Enabled Services (IT/ITES) sectors with proposed investment of Rs. 3412.42 Crores. Details of such IT/ITES SEZs is at **Annexure-I**.
- (d): Since the SEZs Act, 2005 and the SEZs Rules framed thereunder came in to force from 10th February, 2006, employment to 15,44,526 persons have been provided in SEZs. This is apart from millions of man days of employment generated by the developers for infrastructure activities.

Annexure-I to the Lok Sabha Unstarred Question No. 2528 for 14th December, 2015

Prop	Proposals for setting up of SEZs approved by Board of Approval (BoA) for SEZs in its meetings held on 27.08.2015 and 09.10.2015							
SI. No.	Name of SEZ	Location	Sector	Area (Hectares)	Proposed Investment (Rs. in Crores)			
1	M/s HCL IT City Lucknow Private Limited	Sultanpur Road, Lucknow, Uttar Pradesh	Information Technology/ Information Technology Enabled Services (IT/ITES)	40.469	1500			
2	M/s Reliable Exports (India) Pvt. Ltd.	Thane Belapur Road Thane, Navi Mumbai, Maharashtra	Information Technology/ Information Technology Enabled Services (IT/ITES)	2.48	508.42			
3	M/s Loma IT Park, Developers Pvt. Ltd.	Ghansoli, Navi Mumbai, Maharashtra	Information Technology/ Information Technology Enabled Services (IT/ITES)	0.5	700			
4	M/s Mantri Developers Private Limited	Ranga Reddy District, Telangana	Electronic Hardware and Software including IT/ITES	1.0504	280			
5	M/s Aqua Space Developers Pvt. Ltd.	Ranga Reddy District, Telangana	Information Technology/ Information Technology Enabled Services (IT/ITES)	1.85	424			
		3412.42						
